

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).12907/2005

M/S. GUJARAT PRADESH PANCHAYAT PARISHAD

Petitioner(s)

VERSUS

STATE OF GUJARAT & ORS.

Respondent(s)

(With appln(s) for directions and prayer for interim relief and office report ))

Date: 11/10/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. E.C. Agrawala,Adv.

For Respondent(s)

Ms. Hemantika Wahi,Adv.

UPON hearing counsel the Court made the following

O R D E R

The petitioner shall take fresh steps within two weeks to send notice to the underserved

respondent no.3 by registered post A.D.

List the matter again on 7.12.2006.

(B. Sudheendra Kuma

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Registra